

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

(IB)-322/ND/2018

Lakshmi Steels ... Applicant
v.
M/s. Supertech Ltd. ...Respondent

Under Section: Section 9 of IBC.

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 09.04.2018

For the Applicant : Mr. Anurag Sharma & Ms. Gunjan
Mittal, Advs.
For the Respondent : -

ORDER

This is a transferred matter from Court No. II. Papers and proceedings have not been received. The Ld. Counsel for applicant states service is done through dasti. The respondents are directed to file reply within two weeks with the copy in advance to the other side. The Ld. Counsel for the applicant states that they would not file rejoinder. For further consideration on 25th April, 2018.

Ritu


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**